

functions performed at Calcutta Port by the organisation known as "Licensed Measurers";

(b) whether this organisation renders essential service in combating under-invoicing by checking, weighing and measuring of export consignments; and

(c) if so, whether Government propose to bring the "Licensed Measurers" under the direct control of Government instead of its present private management?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). The functions performed at Calcutta port by the "Licensed Measurers" relate to weighing and measurement of size of export cargoes for calculation of freight. The organisation issues certificates of weighing and measurement, which are accepted by steamer agents and foreign buyers.

(c) Does not arise.

Purchase of Electronic Computers by the M.&A.M.C.

*1309. Shri Umanath:
Shri Jyotirmoy Basu:
Shri Bhagaban Das:
Shri K. Anrudhan:
Shri E. K. Nayanar:
Shri K. Ramani:
Shri P. P. Esthose:
Shri K. M. Abraham:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the Mining and Allied Machinery Corporation has signed an agreement with the International Business Machines for the supply of two electronic computers;

(b) if so, the details thereof;

(c) whether the management is considering the question of retrenching some workers employed in the plant; and

(d) if so, the steps taken by Government in the matter?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No LT-1134/67].

(c) No, Sir.

(d) Does not arise.

Shifting of Industries from Crowded Areas of Delhi

*1310. Shri Yajna Datt Sharma: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the Delhi Administration has a proposal to advance loans to enable industries to move out from crowded residential areas in the Capital;

(b) if so, whether the Delhi Administration has forwarded the proposal to the Central Government asking for the Central assistance; and

(c) the main features of the proposal?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) The Delhi Administration have already started giving loans to enable industries to move out from non-conforming areas to conforming areas.

(b) The proposal was forwarded as a part of the Third Plan schemes which was accepted by the Government of India.

(c) Loans are advanced for purchase of industrial plots and construction of factory buildings, to those industries, which are allotted alternative sites for their relocation in the industrial areas as indicated in the